NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 104(MB)/2011 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. RAY ARDHARAJAY Hon'ble Member (1)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.08.2016

NAME OF THE COMPANY:

Mshind Dayaram Kapse

Vs.

M/s. Den Nasik City Cable Network Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013

DESIGNATION Janualh Kalia 7Agu letitioners

Order

The matter needs to come up before the Regular Bench as arguments are likely to continue for two days. Accordingly, the hearing is deferred to 01.09.2016 &

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(Shri R. VARDHARAJAN)

MEMBER (J)

19th August, 2016 (P.K. SUD)